

MINISTRY OF PETROLEUM AND NATURAL GAS
LOK SABHA
UNSTARRED QUESTION No. 2199
TO BE ANSWERED ON 24th December, 2018

Casual Labourers in PSUs

2199. SHRI SANKAR PRASAD DATTA:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

- (a) The number of casual labourers working in various Oil PSUs and since when they are working;
- (b) The number of workers employed on fixed term employment, PSU-wise;
- (c) Whether these casual labourers have been empanelled for regular vacancies to be filled up as per the Recruitment and Promotion Rules; and
- (d) If so, the details thereof and if not, the reasons therefor?

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्री

(श्री धर्मन्द्र प्रधान)

**MINISTER OF PETROLEUM & NATURAL GAS
(SHRI DHARMENDRA PRADHAN)**

(a): The number of casual labourers working in various Oil PSUs is given as under:

| Name of Organization | Number of Casual labourers | Working since |
|---|----------------------------|--------------------------------|
| Engineers India Limited | 1 | 2003 |
| Hindustan Petroleum Corporation Limited | 15 | engaged for less than 6 months |
| Oil India Limited | 14 | 15 to 20 years |
| Indian Oil Corporation Limited | 4 | 1999 |
| Oil and Natural Gas Corporation | 66 | 1 - 10 years |
| | 184 | 11 – 30 years and above |

(b): The number of workers employed on fixed term employment, PSU-wise are as follows:

| Name of Organization | Number of labourers on fixed term employment |
|---------------------------------------|--|
| Chennai Petroleum Corporation Limited | 2 |
| Oil India Limited | 14 |
| Oil and Natural Gas Corporation | 1021 |

(c) & (d): The contingent/casual labourers are considered for appointment against regular posts as and when vacancy arises, subject to fulfilment of eligibility criteria as per Recruitment and Promotion Rules of the Company.
